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Title: Introduction of The Nursing Profession (Abolition of Service Bond and Miscellaneous Provisions) Bill, 2014.

SHRI ANTO ANTONY (PATHANAMTHITTA): Sir, I beg to move for leave to introduce a Bill to regulate the nursing profession by providing for abolition of requirement of service bond or withholding of original educational documents of students or employees by institutions, hospitals or establishments in nursing sector and to safeguard the interests of employees and nursing students from all kinds of harassment and exploitation and for matters connected therewith.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the nursing profession by providing for abolition of requirement of service bond or withholding of original educational documents of students or employees by institutions, hospitals or establishments in nursing sector and to safeguard the interests of employees and nursing students from all kinds of harassment and exploitation and for matters connected therewith."

The motion was adopted.

SHRI ANTO ANTONY : Sir, I introduce the Bill.

15.38 hrs.